

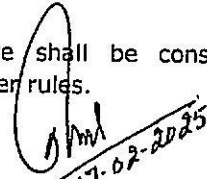
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The transfer and posting of the following officials is hereby made with immediate effect till further orders:-

Sl.No	Name of the official	From	To
1	Ms. Sonia Mann W/o Sh. Arun Thakran (E.C.-56452354)	Asstt. Ahlmad/JJA in the following courts as per the schedule:- 1) in the court of Ms. Mansi Malik, Ld. ACJ/CCJ/ARC (NW), Rohini Courts, Delhi (in the forenoon session). 2) in the court of Sh. Arjun Kirar, Ld. Civil Judge (NW), Rohini Courts, Delhi (in the afternoon session).	Asstt. Ahlmad/JJA in the following courts as per the schedule:- 1) in the court of Ms. Mansi Malik, Ld. ACJ/CCJ/ARC (NW), Rohini Courts, Delhi (in the forenoon session). 2) in the court of Sh. Prashant Kumar, Ld. ASJ (Electricity) (NW), Rohini Courts, Delhi (in the afternoon session).
2	Sh. Jagvinder Mann S/o Sh. Jai Singh (E.C.-80674721)	JJA In Record Room, Rohini Courts, Delhi with the direction to consign the decided files of the court of Ld. Civil Judge (NW), Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the following courts as per the schedule:- 1) in the court of Sh. Arjun Kirar, Ld. Civil Judge (NW), Rohini Courts, Delhi (in the forenoon session). 2) in the court of Ms. Priyanka Rajpoot, Ld. SCJ/RC (NW), Rohini Courts, Delhi (in the afternoon session).

- Note:**
1. Ms. Sonia Mann W/o Sh. Arun Thakran (E.C.-56452354) is directed to perform her duty in the court of Sh. Prashant Kumar, Ld. ASJ (Electricity), North-West District, Rohini Courts, Delhi in the afternoon session till **25.02.2025** and thereafter, she will perform her duty in the court of Ms. Mansi Malik, Ld. ACJ (NW), Rohini Courts, Delhi for full day.
 2. Sh. Jagvinder Mann S/o Sh. Jai Singh (E.C.-80674721) is directed to perform his duty in the court of Ms. Priyanka Rajpoot, Ld. SCJ/RC, North-West District, Rohini Courts, Delhi in the afternoon session till **25.02.2025** and thereafter, he will perform his duty in the court of Sh. Arjun Kirar, Ld. Civil Judge (NW), Rohini Courts, Delhi for full day.
 3. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

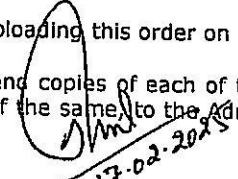

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.II/NW/RC/2025/ 5261-5286

Date 17.02.2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI